



HIGH COURT OF ANDHRA PRADESH: AMARAVATI

CORRIGENDUM TO THE NOTIFICATION

NO.73/2020-RC

dated. 18-12-2021

Ref: Notification No.73/2020-RC, dated 10.9.2020 issued for three (3) posts of District Judge (Entry Level) under direct recruitment.

* * *

In view of the Law laid down by the High Court of Andhra Pradesh in W.P.No.7965 of 2019 and another, the aggregate marks as notified under the reference cited, at the first para under heading '**VI- Minimum aggregate marks to be secured in the Written Examination and Viva Voce for selection to the post of District Judge**' as "60%" is replaced with "55%" in respect of BC category candidates.

A. Srinivasulu Reddy
18/12/2021
REGISTRAR (RECRUITMENT)